

Defective Case Register from 2025-01-31 to 2025-01-31

Sl.NO.	Filing No	Advocate for Petitioner/Caveator	Date of objection	Defects as per S.R.
1	D-CRLMC/3221/2025	SURYA NARAYAN PANIGRAHI	2025-01-31	1. Age of the petitioner in cause title not tally with affidavit. 2. Certified copy of order under annex-1 not filed.
2	D-CMAPL/4333/2025	PAMI RATH, (SR.ADV.)	2025-01-31	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED.
3	D-WP(C)/4317/2025	RAGHUNATH BISWAL	2025-01-31	20-VERNACULAR CERTIFICATE NOT FURNISHED. 1- not correctly address in IA 2-Para-5 of affidavit not correctly furnished.
4	D-CMAPL/4325/2025	ADV.	2025-01-31	1. Period of Delay 1377 days 2. C.copy of dismissal order not filed
5	D-CRLMC/3191/2025	DIPTI RANJAN BHOKTA	2025-01-31	20-VERNACULAR CERTIFICATE NOT FURNISHED.
6	D-RSA/4123/2025	JAGANNATH BHUYAN	2025-01-31	Authentication fee due on the Appellate Court Judgement Rs.5/-Paid. Decree Rs.5/- not Paid.
7	D-CONTR/3244/2025	ADV.	2025-01-31	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
8	D-WP(C)/4339/2025	SUKANTA KUMAR MISHRA	2025-01-31	Petition not correctly addressed to Honorable Court
9	D-WP(C)/4225/2025	BIJAY KUMAR SAHOO	2025-01-31	.Petition not correctly addressed to Honorable Court
10	D-WP(C)/4322/2025	SUKANTA KUMAR NAYAK (2)	2025-01-31	.Petition not correctly addressed to Honorable Court
11	D-CONTC/4016/2025	PITAMBAR PANDA	2025-01-31	IN PAGES OF THIS PETITION DATE OF DISP. WRONGLY MENTION
12	D-WP(C)/4376/2025	KISHORE KUMAR MISHRA	2025-01-31	.Petition not correctly addressed to Honorable Court
13	D-RPFAM/4133/2025	ABHILASH MISHRA	2025-01-31	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
14	D-CRLMC/3053/2025	ASHOK DAS	2025-01-31	1. Name of the PS not furnished in affidavit.
15	D-ABLAPL/3292/2025	ASHOK KUMAR PARIDA	2025-01-31	PS case number not tally with cause title and first para of the petition copy.
16	D-WP(C)/4246/2025	SUBHRAJEET JENA	2025-01-31	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
17	D-WP(C)/4340/2025	SUKANTA KUMAR MISHRA	2025-01-31	.Petition not correctly addressed to Honorable Court
18	D-WP(C)/4253/2025	CHITRASEN PARIDA	2025-01-31	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
19	D-WP(C)/4256/2025	CHITRASEN PARIDA	2025-01-31	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.

20	D-OTAPL/4342/2025	TUSHAR KANTI SATAPATHY,SR.S.C	2025-01-31	1.Subject code not furnished in the cause title.
21	D-CONTC/4142/2025	ADV.	2025-01-31	PAGE NO. 12 NOT LEGIBLE 2.REFERENCE CERTIFICATE NOT MADE.
22	D-CRLA/3262/2025	ANIRUDHA DAS	2025-01-31	Undertaking for filing of English translation copies Odia Annexures not filed
23	D-CMP/836/2025	PRADEEP KUMAR KHUNTIA	2025-01-31	1.H.C.B.A Fee of Rs.50/- not paid on the Vakalatnama.2.O.P No 2 in CMA Case No 2/2024 died on 26.07.2024 before Order dated 12.11.2024 as per averment made in Para-4 of the Petition.Her P. L. Rs not made Party in this Petition.
24	D-CRLREV/3136/2025	DIBYAJYOTI SAHOO	2025-01-31	Certificate of good ground not furnished
25	D-CMP/837/2025	PRADEEP KUMAR KHUNTIA	2025-01-31	1.H.C.B.A Fee of Rs.50/- not affixed on the V.Nama.2.Order passed dated 12.11.2024 against dead person,O.P No-2 died on 26.07.2024 as per averment made in Para-4.Her P.L.Rs not made Party in this Petition.3.O.P. No-3 in CMA Case No 03/2024 also not made Party in this Petition.
26	D-WP(C)/4324/2025	RAGHUNATH BISWAL	2025-01-31	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 20-VERNACULAR CERTIFICATE NOT FURNISHED. 1.Page Nos.10 To 14 Are Not Legible Vide-- Annexure-1
27	D-WA/4210/2025	PAMI RATH, (SR. ADV.)	2025-01-31	Annexure -10 date of order wrongly furnished in Index.
28	D-WP(C)/4168/2025	SUSHANTA KUMAR PRADHAN	2025-01-31	1.Annexure-5 and 6 not legible . 2.Petition not correctly addressed to Honorable Court
29	D-WP(C)/4270/2025	SUBASH CHANDRA TRIPATHY	2025-01-31	25-NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED
30	D-WP(C)/4265/2025	RANJIT MOHANTY	2025-01-31	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
31	D-WP(C)/4277/2025	LALATENDU KANUNGO	2025-01-31	Annexure-3 page number in Index is incorrect.
32	D-ABLAPL/3248/2025	SACHIDANANDA PADHEE	2025-01-31	14-NOT PROPERLY INDEXED. Page marking not correct in index.
33	D-WP(C)/4296/2025	GANESH PRASAD SAMAL	2025-01-31	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED Page 14 is not legible.
34	D-MACA/4114/2025	NIBEDITA MOHANTY	2025-01-31	statutory deposit not made

35	D-MACA/4234/2025	BIKRAM CHANDRA GHADAI	2025-01-31	c copy of impugned judgement to be filed 2-present appeal valuation and court fees payable to be furnished
36	D-MACA/53592/2024	ANANGA KUMAR OTTA	2025-01-31	The date of sign by PO not correctly furnished ,put up for SR after correction date of judgement
37	D-WP(C)/4344/2025	SATYAJIT BEHERA	2025-01-31	1.Page no 29 not neat and legible. 2.Petition not correctly addressed to Honorable Court
38	D-BLAPL/3258/2025	JAYADEBA BEHERA	2025-01-31	Page no. 10 not available
39	D-CRLMC/3264/2025	NIRANJAN PANDA	2025-01-31	1.Annex-2 not properly page marked.
40	D-BLAPL/3260/2025	SANJAY KUMAR DAS	2025-01-31	Page no. 17 not properly scanned.
41	D-WP(C)/4334/2025	SUKANTA KUMAR MISHRA	2025-01-31	.Petition not correctly addressed to Honorable Court
42	D-ABLAPL/3304/2025	SIDHARTHA DAS	2025-01-31	1.1 SL. NOS.8 to 12 repeated in page nos.11 and 12 and sl.no.13 not found. 2..Petition not correctly addressed to Honorable Court
43	D-WP(C)/4337/2025	JYOTI PRAKASH SAMAL	2025-01-31	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1.L.A.A welfare fee Rs 10/- not filed.(2) Deficit Court fee of Rs 6/- to be affixed in VAKALATNAMA. (3) Age of the Petitioner does not tally with the cause title as well as affidavit. (4) Declaration para not correctly filled up.5.Petition not correctly addressed to Honorable Court
44	D-WP(C)/53322/2024	GOPINATH MISHRA	2025-01-31	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 23-NOMENCLATURE NOT CORRECTLY FURNISHED . correct nomenclature is CRLMP.
45	D-WP(C)/4332/2025	SUKANTA KUMAR MISHRA	2025-01-31	Petition not correctly addressed to Honorable Court
46	D-WP(C)/4166/2025	NAMITA PATTNAIK	2025-01-31	1.Enrolment Number Not Indicated Wherever Signature Of Such Advocate Appearing In The Petition 2..Name Of The Filing Advocate Not In Capital Letters In The Petition
47	D-WP(C)/4335/2025	SUKANTA KUMAR MISHRA	2025-01-31	Petition not correctly addressed to Honorable Court
48	D-WP(C)/4336/2025	SUKANTA KUMAR MISHRA	2025-01-31	Petition not correctly addressed to Honorable Court
49	D-WP(C)/4120/2025	MANAS PATI	2025-01-31	Annexures- 1 to 7 are not attested as true copies.
50	D-ABLAPL/3275/2025	PRAVASH CHANDRA JENA	2025-01-31	1. As per standing order no.03 dated 09.07.2024, the name of informant/Victim shall not be reflected in the petition.
51	D-WP(C)/4122/2025	NAMITA PATTANAIAK	2025-01-31	1.The name of father of opp.parties 11 to 13 not mentioned.2.Description after opp.party no.8 appears to be wrong.3.The name of the

				counsel in capital letters and enrollment numbers in last page of writ petition not furnished.4.The case number mentioned in Annexure-1 does not tally with the number mentioned in prayer portion of writ petition.5.Xerox attested copy of order under Annexure-1 filed but c.copy there of not filed.
52	D-WP(C)/4127/2025	DILIP KUMAR SAHU	2025-01-31	Annexure-5 is not attested as true copy
53	D-WP(C)/4126/2025	NAMITA PATTANAİK	2025-01-31	1.The name of the counsel in capital letters and enrollment number in last page of writ petition not furnished.2.The case Number mentioned in Annexure-2 does not tally with the number mentioned in prayer portion of writ petition.3.Xerox attested copy of order under Annexure-2 filed, but c.copy there of not filed.
54	D-ABLAPL/3283/2025	DURGA PRASANNA MISHRA	2025-01-31	1. Page nos.12 and 15 not neat and legible.
55	D-WP(C)/4111/2025	MANASI MOHAPATRA	2025-01-31	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED Opp.party No.2 to 5 in court below have not been made parties in this writ petition
56	D-ABLAPL/3272/2025	MD. GOLAM MADANI	2025-01-31	1. As per standing order no.03 dated 09.07.2024,the name of informant/Victim shall not be reflected in the petition.2.Date of F.I.R. under Annexure-1 not tally with Date Chart.
57	D-WP(C)/4251/2025	GOPINATH MISHRA	2025-01-31	20-VERNACULAR CERTIFICATE NOT FURNISHED. 1.Mobile number of all the counsel in vakaltnama not furnished.2.Circular dated 13.10.2010 as mentioned under Annexure-6 in book marks index, index and averment of writ petition is not forth coming here with said Annexure of writ petition.
58	D-BLAPL/3278/2025	ASIT KUMAR JENA	2025-01-31	1. As per rejection order under Annexure-2,the name of the Lower Court does not tally with Synopsis and petition. 2.Petition not correctly addressed to Honorable Court
59	D-WP(C)/4250/2025	ADYASIDHI MISHRA	2025-01-31	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. Synopsis and date charts are not alphabetically paginated.
60	D-BLAPL/3280/2025	SUDHANSU SEKHAR DASH	2025-01-31	1. Page no.8 not neat and legible.
61	D-WP(C)/4254/2025	BIBHUTI BHUSAN SWAIN	2025-01-31	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED Mobile number of all the counsel in vakaltnama not furnished.
62	D-OTAPL/3480/2025	TUSHAR KANTI SATAPATHY,SR.SC	2025-01-31	1. Period of Delay 15days

63	D-WP(C)/4259/2025	SAMEER KUMAR DAS	2025-01-31	Synopsis not alphabetically paginated
64	D-BLAPL/3279/2025	CHANDRA SEKHAR MANDAL	2025-01-31	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 1.Welfare fee of Rs.50/- not paid on V.nama.2.As per index,Annexure-3 not filed.
65	D-CONTC/4151/2025	SWAYAMJIT ROUT	2025-01-31	17-REFERENCE CERTIFICATE NOT FURNISHED.
66	D-WA/4024/2025	SATYABRATA MOHANTY, A.G.A.	2025-01-31	1.Net copy of impugned order filed But C.copy of impugned order not filed.
67	D-WP(C)/4228/2025	KUNAL KUMAR SWAIN	2025-01-31	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
68	D-RSA/4072/2025	SOURAV SUMAN BHUYAN	2025-01-31	1.Period of Delay 04 days. I.A for condonation of delay not filed. 2. Cause Title Not In order.Date of Trial Court Judgment be corrected in the Being Aggrieved Portion
69	D-RSA/4134/2025	PRASANTA KUMAR KHUNTIA	2025-01-31	Date of Judgment and Decree mentioned in the Annexure-1 and Annexure-2 does not tally in both the Index. Put up for S.R after rectification.
70	D-WPCRL/3168/2025	GAUTAM CHARAN ROUT	2025-01-31	Petition not correctly addressed to Honorable Court
71	D-MATA/872/2025	BIBHU PRASAD MOHANTY	2025-01-31	1. Cause Title Not correctly addressed. 2. Appeal may not lie from interim orders. (Further SR on limitation shall be made after defect no.2 is rectified
72	D-ABLAPL/3234/2025	CHEERA RANJAN SATAPATHY	2025-01-31	.Petition not correctly addressed to Honorable Court
73	D-ABLAPL/3236/2025	BIRAJA PRASANNA DAS	2025-01-31	4-AFFIDAVIT/VERIFICATION NOT PROPER. Fathers name not mentioned in the affidavit.
74	D-BLAPL/3218/2025	BIRENDRA KUMAR PARDHI	2025-01-31	4-AFFIDAVIT/VERIFICATION NOT PROPER. Paragraph not correctly mentioned in the affidavit.Page 8 not found.
75	D-ABLAPL/3238/2025	HARAPRIYA PATRA	2025-01-31	.Subject Code incorrectly Mentioned
76	D-CMP/4446/2025	SANDIPANI MISRA	2025-01-31	Code number not correctly furnished.
77	D-ABLAPL/3239/2025	JUGALA KISHORE PANDA	2025-01-31	.Petition not correctly addressed to Honorable Court
78	D-WP(C)/3989/2025	GOPINATH PANDA	2025-01-31	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. Hologram of Rs.50/- not paid .
79	D-BLAPL/3222/2025	SURYA NARAYAN PANIGRAHI	2025-01-31	20-VERNACULAR CERTIFICATE NOT FURNISHED.
80	D-BLAPL/3225/2025	SURYAKANTA DWIBEDI	2025-01-31	Name of the father not tally with Rejection order and cause title.

81	D-CMP/4180/2025	ATUL TRIPATHY	2025-01-31	two prayer are made at pg. nos.10 and 14,be confined to one prayer.
82	D-CMAPL/2828/2025	ADV.	2025-01-31	1. C.copy of dismissal order not filed 2.Address of the OPs no 10,11,18,19,32,34,to 37 and 42 not furnished
83	D-CONTC/4046/2025	DEBENDRA NATH MISRA	2025-01-31	NOT PROPERLY ADDRESS TO THE HONBLE COURT
84	D-CONTC/4294/2025	ADV.	2025-01-31	17-REFERENCE CERTIFICATE NOT FURNISHED.
85	D-WA/3135/2025	SATYABRATA MOHANTY,A.G.A	2025-01-31	1. Petitioner not correctly described.
86	D-WP(C)/4231/2025	BIJAYA KUMAR SAHOO	2025-01-31	.Petition not correctly addressed to Honorable Court
87	D-WP(C)/4170/2025	PRASANTA KUMAR PRADHAN	2025-01-31	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. Advocate welfare fee of Rs 50/- not paid .
88	D-CRLMP/3154/2025	ALOK KUMAR MOHAPATRA	2025-01-31	14-NOT PROPERLY INDEXED. 1. Complaint dated not correctly furnished at page no.6.
89	D-WP(C)/4303/2025	SAGARIKA SAHOO	2025-01-31	1.Subject code not furnished in the cause title.2.Name of the district of opp.parties 1 and 2 not furnished in the cause title.
90	D-CMP/3347/2025	SRINIBASH SATAPATHY	2025-01-31	Annexure-5 not legible .
91	D-CRLA/3202/2025	UMA SHANKAR PATEL	2025-01-31	Receipt showing copy on SC Vigilance not filed
92	D-CMP/4345/2025	BHASKAR CHANDRA PANDA	2025-01-31	4-AFFIDAVIT/VERIFICATION NOT PROPER. 7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. Authorization with regard to swear the affidavit on behalf of other petitioners not furnished in affidavit. 2. welfare fund of Rs 50/ not paid in v.nama
93	D-WA/2943/2025	SASWAT DAS,A.G.A	2025-01-31	Appeal petition is not correctly addressed to honble court .
94	D-WP(C)/4235/2025	SANDHYARANI PANI	2025-01-31	.Petition not correctly addressed to Honorable Court
95	D-CMP/4255/2025	AMIT PRASAD BOSE	2025-01-31	Number of suit appears to be wrong in the prayer of IA as well as on cause title.
96	D-ABLAPL/3256/2025	BADAL KUMAR BEHERA	2025-01-31	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. page nos. 21 and 22 not partially neat.
97	D-BLAPL/3271/2025	MD. GOLAM MADANI	2025-01-31	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 1. Year of the rejection order in para.3 of petition not correct. 2. Age not reflect in v.nama.

98	D-BLAPL/3273/2025	ASIT KUMAR JENA	2025-01-31	1. Year of the P.S. and C.T. , not correct in synopsis and petition as per FIR. and rejection order.2. Annex.2 not correctly marked in para .4 of petition.
99	D-WP(C)/4309/2025	KUNAL KUMAR SWAIN	2025-01-31	.Petition not correctly addressed to Honorable Court
100	D-BLAPL/3277/2025	ASIT KUMAR JENA	2025-01-31	9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE. 1.Date not correct in date chart as per rejection order and provision not correct. 2..Petition not correctly addressed to Honorable Court
101	D-BLAPL/3276/2025	ASIT KUMAR JENA	2025-01-31	1. Rejection order not properly arranged in annex.2 from page nos. 16 to 18. 2..Petition not correctly addressed to Honorable Court
102	D-WP(C)/4307/2025	MANORANJAN DAS	2025-01-31	Annexures-8 and 9 not attested as true copy. 2..Petition not correctly addressed to Honorable Court
103	D-WP(C)/4306/2025	KAILASH CHANDRA MISHRA	2025-01-31	.Rs.6/ not paid on cause title of writ petition.2.Address of opp.party No.2 not completely furnished.3.The name of the counsel in capital letter and enrollment numbers in last page of writ petition not furnished.4.The name of the counsel in capital letters in vakaltnama not furnished. 5..Petition not correctly addressed to Honorable Court
104	D-ABLAPL/3261/2025	JNYANANANDA PANDA	2025-01-31	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 1. Annex.1 not reflect in the petition. 2..Petition not correctly addressed to Honorable Court
105	D-CRLMC/3131/2025	JUGALA KISHORE PANDA	2025-01-31	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1. Page no.6 repeated twice
106	D-WP(C)/4106/2025	BIREN SANKAR TRIPATHY	2025-01-31	.Petition not correctly addressed to Honorable Court
107	D-WP(C)/4163/2025	ANUP NARAYAN MOHANTY	2025-01-31	.Receipt Showing Serv.copy To cg not Filed.
108	D-WP(C)/4156/2025	KSHIROD KUMAR ROUT	2025-01-31	1. Pages from 13 to 26 of Annexure-4 are not legible.
109	D-WA/4021/2025	GAYATRI PATRA, A.S.C.	2025-01-31	1. Net copy of impugned order filed C.copy of impugned order not filed
110	D-RSA/3952/2025	SRINIVAS MOHANTY	2025-01-31	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 18-CERTIFIED COPY OF TRIAL/APPELLATE COURT ORDER NOT FILED 1. Cause Title Not in order.R-2 executed the V.Nama along with Appellants be transposed
111	D-WP(C)/4116/2025	SAMARENDRA SWAIN	2025-01-31	he name of the counsel in capital letters and mobile numbers in vakaltnama not furnished.
112	D-WP(C)/4159/2025	PRAKASH CHANDRA DASH	2025-01-31	.Petition not correctly addressed to Honorable Court

113	D-WA/4023/2025	GAYATRI PATRA, A.S.C.	2025-01-31	Net copy of impugned order filed C.copy of impugned order not filed.
114	D-WP(C)/4338/2025	SUKANTA KUMAR MISHRA	2025-01-31	.Petition not correctly addressed to Honorable Court
115	D-WP(C)/3402/2025	MANAS KUMAR SWAIN	2025-01-31	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Legible copy of Page 37 to 213 to be filed.(2) prayer of the petitioner not in proper manner that multiple prayer has been made without Annexures marked.
116	D-WP(C)/4318/2025	DR. BINODA KUMAR MISHRA	2025-01-31	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 1.Petition not correctly addressed to Honorable Court
117	D-LAA/4107/2025	GAGAN BIHARI SINGH	2025-01-31	1.Vernacular certificate in I.A. not furnished.2.Page no.22 not neat and legible.
118	D-WP(C)/4224/2025	SWAPNA KUMAR OJHA	2025-01-31	petition not correctly addressed to the Honorable court both in the writ petition and in the I.A.petition
119	D-WP(C)/4320/2025	RAGHUNATH BISWAL	2025-01-31	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
120	D-LAA/4101/2025	GAGAN BIHARI SINGH	2025-01-31	Page no.21 not neat and legible.
121	D-WP(C)/4074/2025	SUBASH CHANDRA PUSPALAKA	2025-01-31	page no 18 not neat and legible.
122	D-WP(C)/4330/2025	JYOTI PRAKASH SAMAL	2025-01-31	L.A. WELFARE FUND Rs 10/- not paid on V NAMA 2..Subject Code Not Furnished .

DEFECTIVE REPORT LIST**DEFECTIVE REPORT OF 31-01-2025 (CASES FILED BEFORE 2024)**

Sl no.	Filing Number	Case Number	Advocate for Petitioner/Caveator	Defects as per S.R.
1	RVWPET/313/2012	RVWPET/313/2012	AGA	OTHERS. DELAY OF 4727 DAYS OTHERS. STATUS OF PARTIES NOT FURNISHED
2	CMAPL/752/2022	CMAPL/752/2022	ADV.	OTHERS. PLACE IT AFTER FILING C.COPY OF DISMISSAL ORDER
3	CMAPL/753/2022	CMAPL/753/2022	ADV.	OTHERS. PLACE IT AFTER FILING C.COPY OF DISMISSAL ORDER
4	FAO/357/2019	FAO/357/2019	M/S.S.N.MOHAPATRA(3)	6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 10. SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED